

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH, AT PUNE

ORIGINAL APPLICATION NO. 153 OF 2024 (wz).

AFFIDAVIT IN REPLY ON BEHALF OF

THE RESPONDENT NO. 8.

I, Vinayak Vishvanath Londhe, age 41 years, working as Additional Director, Industrial Safety and Health, Nagpur Region, Nagpur, and authorised by Respondent No. 8 do hereby state on solemn affirmation on behalf of Respondent No. 8 i.e., Director, Industrial Safety and Health, Mumbai as under: -

1. I say that I have read the order issued by Hon'ble National Green Tribunal, Western Zone Bench, Pune in the O.A. No. 153/2024 with its annexure there to and also perused the relevant record maintained by our department with reference to the subject matter of the present O.A. and on the basis of the said record, I am filing this affidavit. I say that the contentions which are specifically denied by me in this affidavit-in-reply should not be constructed as an admission on my part, I crave leave of this Hon'ble Tribunal to file additional affidavit, if so required.

2. With reference to para 9, I say that on 13.06.2024, the incidence of explosion occurred in Chamundi Explosives private Limited, Survey No. 128/129, Amravati Road, NH 6, Dhamna (Turagondi), Hingna, Nagpur - 440023. In this accident 9 workers died. The Principal Bench of Tribunal had initiated suo motu action vide O. A. No. 153/2024, on the basis of media report published in The Hindu dated 13.06.2024. On dated 03<sup>rd</sup> January, 2025 Tribunal passed an order directing in para 9 that "Looking to the fact that none has appeared from the side of respondent No.6 M/s. Chamundi Explosive Pvt. Ltd., Nagpur today, we direct the Registry to implead the Director of Industrial Safety and Health as respondent No.8 in the present Original Application and place on record an amended memo of parties. Thereafter, issue notice to the newly impleaded respondent directing therein to submit details of the salaries drawn by the 9 deceased persons and their age etc. by way of an affidavit so that this Tribunal may assess the compensation to be paid to the legal heirs of the deceased persons independently."
3. Accordingly, I the under signed is authorised by Respondent No. 8 do hereby submitting the information on behalf of Respondent No. 8 i.e., Director, Industrial Safety and Health, Mumbai as under:-

Sr. No.	Name of Deceased worker	Male / Female	Age	Daily Wages	Monthly Salary (26 Days)	Ex-gratia paid by Management	Relief of compensation paid by Government of Maharashtra
1	Smt. Vaishali Anandrao Shirsagar	Female	20	Rs.250	Rs.6500/-	Rs. 25 Lakhs	Rs. 10 Lakhs
2	Smt. Monali Shankarrao Alone	Female	27	Rs.250	Rs.6500/-	Rs. 25 Lakhs	Rs. 10 Lakhs
3	Smt. Prachi Shrikant Falke	Female	20	Rs.250	Rs.6500/-	Rs. 25 Lakhs	Rs. 10 Lakhs
4	Shri. Pannalal Bandewar	Male	50	Rs.350	Rs.10500/-	Rs. 25 Lakhs	Rs. 10 Lakhs
5	Smt. Pranjali Kisan Modare	Female	22	Rs.250	Rs.6500/-	Rs. 25 Lakhs	Rs. 10 Lakhs
6	Smt. Shraddha Wanraj Patil	Female	22	Rs.250	Rs.6500/-	Rs. 25 Lakhs	Rs. 10 Lakhs
7	Smt. Shital Ashish Chatap	Female	30	Rs.250	Rs.6500/-	Rs. 25 Lakhs	Rs. 10 Lakhs
8	Shri. Dansa Fulansa Maraskolhe	Male	26	Rs.430	Rs.11180/-	Rs. 25 Lakhs	Rs. 10 Lakhs
9	Shri. Pramod Murlidhar Chaware	Male	25	Rs.409	Rs.10634/-	Rs. 25 Lakhs	Rs. 10 Lakhs

Hence the affidavit.



(Vinayak Vishvanath Londhe)  
Additional Director,  
Industrial Safety and Health, Nagpur  
Region, Nagpur.  
Deponent.

Place: - Nagpur

Date: - 27 / 02 / 2025

## VERIFICATION

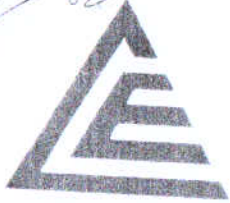
I, Vinayak Vishvanath Londhe, age 41 years, working as Additional Director, Industrial Safety and Health, Nagpur Region, Nagpur, do hereby solemnly state and affirm on behalf of respondent no. 8 that whatever stated herein above is based upon the information derived from official records which I believe to be true and correct.

Solemnly affirmed at Mumbai.

This 27<sup>th</sup> day of February, 2025.



(Vinayak Vishvanath Londhe)  
Additional Director,  
Industrial Safety and Health, Nagpur  
Region, Nagpur.  
Deponent.



**CHAMUNDI EXPLOSIVES P. LTD.**  
210, Laxmi Nagar, Near Water Tank, Nagpur - 440 022

Phone : + 91-712-2233445, 2233446  
Fax : + 91-712-2233447  
E-mail : safetyfuse@chamundiexplosives.co  
Website : www.chamundiexplosives.com

**CIN - U24292MH1987PTC042194**

Ref. No : 09/ST/536

18.02.2025  
By Hand

To,  
Deputy Director  
Department of Industrial Safety & Health  
6<sup>th</sup> Floor, Udyog Bhavan  
Civil Lines, Nagpur-440001.

Sub : Submission of Wages paid to deceased Worker

Dear Sir,

As desired by you we are submitting the following wages details paid to Deceased Worker as under

Sr. No.	Name of Deceased	Daily Wages	Monthly Amount
1	Shradha Vanraj Patil	Rs.250/day	Rs. 6500/-
2	Shital Ashish Chatap	Rs.250/day	Rs. 6500/-
3	Rupali Kisan Modare	Rs.250/day	Rs. 6500/-
4	Pranjali Shrikant Falke	Rs.250/day	Rs. 6500/-
5	Pramod Muralidhar Chaware	Rs.409/day	Rs. 10634/-
6	Pannalal Rekhilal Bandewar	Rs.350/day	Rs. 10500/-
7	Monali Shankar Alone	Rs.250/day	Rs. 6500/-
8	Dansa Fulansa Maraskolhe	Rs.430/day	Rs. 11180/-
9	Vaishali Anandrao Kshirsagar	Rs.250/day	Rs. 6500/-

Kindly Acknowledge the receipt.

Thanking you,

**Attested**

Deputy Director  
Industrial Safety & Health  
Nagpur

Yours faithfully  
For Chamundi Explosives P. Ltd.

Authorised Signatory

**Manufacturers of Safety-Fuse & Gun Powder**

Regd. Office : 210, Laxmi Nagar, Near Water Tank, Nagpur - 440 022  
Plant : Vill, Dhamna (Amravati Road), Dist. NAGPUR. Ph.: 70301 48333